

**GOVERNMENT OF INDIA**  
**MINISTRY OF PARLIAMENTARY AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO: 3716**  
**TO BE ANSWERED ON 18-12-2024**

**Youth Parliament Programme**

**3716.**

**Shri Anurag Singh Thakur:**

**Will the Minister of Parliamentary Affairs be pleased to state:**

- (a) the progress of the Youth Parliament Programme in promoting democratic engagement among young people;**
- (b) the number of participants and key outcomes of recent sessions held under this initiative;**
- (c) the measures taken to enhance the reach and impact of the Youth Parliament; and**
- (d) the manner in which this programme contributes to nurturing leadership and civic responsibility in youth?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

**(a) & (c) For promoting democratic engagement among young people, the Union Ministry of Parliamentary Affairs organizes the following Youth Parliament Competitions for the students of schools and universities/colleges throughout the country in coordination with the respective stakeholder organizations since 1966-67 from time-to-time:**

- i. Youth Parliament Competition for schools under the Directorate of Education of Govt. of NCT of Delhi and Deptt. of Education of New Delhi Municipal Council;**
- ii. National Youth Parliament Competition for Kendriya Vidyalayas;**
- iii. National Youth Parliament Competition for Jawahar Navodaya Vidyalayas; and**
- iv. National Youth Parliament Competition for Universities/Colleges.**

**Besides the above, the Ministry of Parliamentary Affairs also provides financial assistance to States/UTs for organizing Youth Parliament Competitions as per the following limits, subject to receiving of the claims on completion of the competitions:-**

<b>Sl. No.</b>	<b>Strength of Legislature</b>	<b>Maximum Amount for reimbursement</b>
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<b>1.</b>	<b>Legislatures having members up to 100</b>	<b>Rs. 3 lakhs per Legislature p.a.</b>
<b>2.</b>	<b>Legislatures having members between 100 -200</b>	<b>Rs. 4 lakhs per Legislature p.a.</b>
<b>3.</b>	<b>Legislatures having members above 200</b>	<b>Rs. 5 lakhs per Legislature p.a.</b>
<b>4.</b>	<b>UTs having no legislature</b>	<b>Rs. 2 lakhs per UT p.a.</b>

Moreover, to enhance the reach and impact of Youth Parliament Programme of this Ministry among hitherto untouched sections and corners of the country, the NYPS portal was launched on 26<sup>th</sup> November, 2019. Its revamped version i.e. NYPS 2.0 has also been launched on 11<sup>th</sup> September, 2024 to enable all the citizens of the country to participate in the portal through Institutional Participation and Group Participation for conducting Youth Parliament Sittings and Individual Participation through quiz, based on the theme of ‘Bharatiya Democracy in Action’.

**(b) Under the Youth Parliament Programme of the Ministry, more than 4,00,000 students have participated in various Youth Parliament Competitions. Also, more than 1,00,000 students have taken part on the NYPS portal through various activities.**

**(d) Youth Parliament Programme of the Ministry contributes in strengthening the roots of democracy, inculcating the healthy habits of discipline, tolerance of the views of others and enabling the student/youth community to familiarize themselves with the working of Parliament.**

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